

High Court of Jammu and Kashmir at Srinagar.

Order

No: 619

Dated: 4/8/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs

No	Name of the court	Salary	POL	Tele	O.E.	Maintt. and repairs.
1	Pr. D&S Judge, Ganderbal.	-----	-----	-----	-----	0.45 (For repair of Vehicle)
2	Pr. D&S Judge, Rajouri.	15.00	0.15	0.10	0.20	-----
3	Pr. D&S Judge, Pulwama.	-----	0.20	-----	0.15	-----
4	Addl. D&S Judge, Sopore.	-----	0.15	-----	0.10	-----
5	Addl. D&S Judge, Kathua.	10.00	0.10	0.10	0.15	-----
6	3 rd . Addl. D&S Judge, Sgr.	8.00	-----	-----	0.10	-----
7	C.J.M. Poonch.	-----	0.10	0.10	0.10	-----
8	Sub Judge, Kupwara.	8.00	0.10	-----	-----	-----
9	P & T Magistrate, Srinagar.	-----	0.10	0.10	0.10	-----
10	Spl. Mob. Mag. Kathua.	10.00	0.15	0.15	0.15	-----
11	Dist. Mob. Mag. (Tr), Doda.	-----	0.15	0.10	0.10	-----
12	Addl. Mob. Mag. Doda.	-----	0.10	0.10	0.10	-----
13	Munsiff, Hiranagar	8.00	0.10	-----	-----	-----

By Order.

[Signature]
Deputy Registrar (Accts) 4/8/17

No: 16256-79/AC Dated: 4/8/2017

Copy to the:-

- 1-3 Pr. D&S Judge, Ganderbal/Rajouri/Pulwama.
- 5-6 Addl. Distt. & Sessions Judge Sopore/Kathua.
- 7 3rd. Addl. D&S Judge, Srinagar.
- 8 C.J.M. Poonch.
- 9 Sub Judge, Kupwara.
- 10 Passanger Tax Magistrate, Srinagar.
- 11 Special Mobile Magistrate, Kathua.
- 12 District Mobile Magistrate (Tr.) Doda..
- 13 Addl. Mobile Magistrate, Doda
- 14 Munsiff, Hiranagar.
- 15 Try Officer, Saddar Try. Srinagar.
- 16-24 Treasury Officer, Ganderbal/Rajouri/Pulwama/Sopore/Kathua/Poonch/Kupwara/Doda/Hiranagar.
..... for inf. And n/a.
- 25 Order book.

91c nic for up loading
[Signature]

[Signature]
Deputy Registrar (Accts) 4/8/17